

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 88(ND)/2013
TP30/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016.

NAME OF THE COMPANY: M/s B. D. Mahajan & Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
---------	------	-------------	----------------	-----------

1.	RAKESH MANAVAR	DIRECTOR		
----	----------------	----------	--	--

2.				
----	--	--	--	--

RJ
10/8/16.

Order dated 10.08.2016

CP NO. 88 (ND)/13 M/s B.D.Mahajan & Sons Pvt.Ltd.& Ors.

Petitioner (Director) is present and respondents did not turn up. We have perused the earlier proceedings. The Hon'ble Supreme Court of India has appointed Mr. R.Nagpal, C.A. to look into the accounts; and his report was called for, vide orders of CLB dated 5.1.2016. In view of above proceedings, we direct the office to address a letter to Mr. R.Nagpal to submit report within 10 days in compliance of order dated 5.1.2016. Both parties shall appear on 29th August, 2016.

List the matter on 29.08.2016.

SH. VSR
SH. VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI
SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.08.2016